

**COURT-I**

**In the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**DFR NO. 1012 OF 2016**

**Dated: 23<sup>rd</sup> February, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**M/s. Arpee Electrical Pvt. Ltd.**

**....Appellant (s)**

**Versus**

**Bangalore Electricity Supply Co. Ltd. & Ors.**

**....Respondent (s)**

For the Appellant (s) : -

For the Respondents(s) : -

**ORDER**

By letter dated 16/02/2017, the appellant abovenamed has pointed out that there is an error apparent in the order dated 04/05/2016 qua the name of the appellant. In the said order, the name of the appellant was shown as "Arpee Electrical Supply Company Ltd." instead of "Arpee Electrical Pvt. Ltd." The appellant has, therefore, requested that the order may be corrected accordingly and a certified copy thereof may be furnished to the appellant.

We have perused the said order and the proceedings. It is true that the name of the appellant is inadvertently mentioned as “Arpee Electrical Supply Company Ltd.” instead of “Arpee Electrical Pvt. Ltd.” The name of the appellant in the said order dated 04/05/2016 be read as “Arpee Electrical Pvt. Ltd.” Order accordingly.

The Registry is directed to correct the name of the appellant in order dated 04/05/2016 and forward a certified copy thereof to the appellant.

**(I.J. Kapoor)**  
**Technical Member**

ts/kt

**(Justice Ranjana P. Desai)**  
**Chairperson**